


No. A-22011/1/2011-Ad.II  
Government of India  
Ministry of Corporate Affairs

'A' Wing, 5<sup>th</sup> Floor, Shastri Bhawan,  
New Delhi-110001.  
Dated: 31 January, 2012.

**OFFICE ORDER**

After approval of the competent authority, the following transfer is ordered on a temporary basis till 31.03.2012 with immediate effect:

S.N.	Name & Designation	From	To
1	Shri C.P.Gupta, Investigating Officer	P.I. Section, MCA Hqrs	R &A Division, MCA

  
31-1-12  
(R.K. Pandey)  
Under Secretary to the Govt. of India  
T.No.23383507

Copy to:-

- 1 Shri C.P.Gupta, Investigating Officer, P.I. Section, MCA Hqrs.
  - 2 PS to CAM
  - 3 PS to MOS(CA).
  - 4 EA for Monthly News Letter.
  - 5 Director, P.I. Section, MCA Hqrs.
  - 6 Director, R &A Division, MCA.
  - 7 E. Gov. Cell. for placing on employees corner/ transfer.
  - 8 Section Officer (Ad. II ).
9. Guard file.